

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/06/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|--------------------------------|---|
| 1 | D-ARBA/24824/2025 ARBA/19/2025 | JASHOBANTA NARAYAN MISHRA VS THE COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, ANGUL | TUSAR KUMAR MISHRA VS | // DISTRICT AND SESSIONS JUDGE,ANGUL Arbp/000013/2020 |
| 2 | D-ARBP/22369/2025 ARBP/54/2025 | M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT. LTD.,CUTTACK VS UNION OF INDIA | JATINDRA KUMAR MOHAPATRA VS | // (// |
| 3 | D-ARBP/24594/2025 ARBP/55/2025 | M/S. BHARAT PETROLEUM CROP. LTD., MUMBAI VS M/S. JAIBALAJI BHARAT GAS GRAMIN VITRAK BHARAT GAS DISTRIBUTOR, BOLANGIR | SRINIVAS PATNAIK VS | // (// |
| 4 | D-BLAPL/18738/2025 BLAPL/6677/2025 | Y. SRINU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025 |
| 5 | D-BLAPL/18930/2025 BLAPL/6678/2025 | SK. CHAND @ CHAND VS STATE OF ODISHA | GYANA RANJAN DHAL VS | INFOCITY PS /178 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000230/2025 |
| 6 | D-BLAPL/19024/2025 BLAPL/6679/2025 | INDRAJIT DAS VS STATE OF ODISHA | PRADIPTA KISHORE BHUYAN VS | PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025 |
| 7 | D-BLAPL/19070/2025 BLAPL/6680/2025 | SITARAM MANDAL VS STATE OF ODISHA | ABHIJIT DAS VS | KUMBHARAPARA /15 /2025 S.D.J.M.,PURI(Puri) GR/0000046/2025 |
| 8 | D-BLAPL/19071/2025 BLAPL/6681/2025 | MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | SESHKHAL /41 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000053/2024 |
| 9 | D-BLAPL/19076/2025 BLAPL/6682/2025 | MEENAKA SURYA KUMAR @ M SURYAKUMAR VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | SESHKHAL /26 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000048/2024 |
| 10 | D-BLAPL/19077/2025 BLAPL/6683/2025 | MEENAKA SURYA KUMAR @ M.SURYAKUMAR VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | SESHKHAL /64 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000050/2024 |
| 11 | D-BLAPL/18678/2025 BLAPL/6684/2025 | UMAKANTA SETH VS STATE OF ODISHA | BRUNDABAN ROUT VS | //0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000020/2025 |

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|----|---------------------------------------|--|-------------------------------|---|
| 12 | D-BLAPL/19101/2025 BLAPL/6685/2025 | BIDYUT KUMAR SAHOO @ DHUMA VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BHADRAK RURAL /691 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000110/2025 |
| 13 | D-BLAPL/17076/2025 BLAPL/6686/2025 | BHURA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | G.R.P.S. /61 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000007/2025 |
| 14 | D-BLAPL/18197/2025 BLAPL/6687/2025 | RAJESH KUMAR PRADHAN VS STATE OF ODISHA | ARUN KUMAR DAS (1) VS | DASPALLA /160 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000273/2025 |
| 15 | D-BLAPL/18320/2025 BLAPL/6688/2025 | BAISNAV TANDI VS STATE OF ODISHA | PRASANTA KUMAR ROUSTRAY VS | NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000017/2025 |
| 16 | D-BLAPL/19102/2025 BLAPL/6689/2025 | BASUDEV SAGAR YADAV @ VASUDEV SAGAR YADAV VS STATE OF ODISHA | BISWAJIT MOHANTY VS | / /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000171/2025 |
| 17 | D-BLAPL/18503/2025 BLAPL/6690/2025 | A.BUDU VS STATE OF ODISHA | ARIJEET MISHRA VS | KUNDRA /64 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000041/2019 |
| 18 | D-BLAPL/18505/2025 BLAPL/6691/2025 | ARJUN ANARE VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | PAHALA /53 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE CT/0000136/2025 |
| 19 | D-BLAPL/18649/2025 BLAPL/6692/2025 | PINTU @ SANTOSH ROUSTRAY VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | INDUSTRIAL ESTATE PS /254 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000107/2024 |
| 20 | D-BLAPL/19105/2025 BLAPL/6693/2025 | SAGARIKA SWAIN @ PRADHAN @ BEHERA VS STATE OF ODISHA | BINI MISHRA VS | MARSHAGHAI /207 /2018 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000182/2024 |
| 21 | D-BLAPL/18729/2025 BLAPL/6694/2025 | RISHI @ GYANARANJAN DAS VS STATE OF ODISHA | TUSHAR KUMAR PATTNAYAK VS | NIMAPADA /254 /2022 ADDL.SESSIONS JUDGE,NIMPARA(Puri) ST/0000020/2025 |
| 22 | D-BLAPL/19107/2025 BLAPL/6695/2025 | SUMIT KUMAR MOHAPATRA VS STATE OF ODISHA | RANJAN KUMAR NAYAK VS | SAHID NAGAR P.S. /103 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000215/2025 |
| 23 | D-BLAPL/19109/2025 | JAGABANDHU NATH | DHANANJAYA MUND | HANDAPA /210 /2025 |

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| | BLAPL/6696/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000014/2025 |
| 24 | D-BLAPL/17105/2025 BLAPL/6697/2025 | GEDU @ AJAYA ROUT VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | KHARABEL NAGAR P.S. /111 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) CT/0000109/2022 |
| 25 | D-BLAPL/17331/2025 BLAPL/6698/2025 | SUBASH SAMAL VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | TIHIDI /90 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Bhubaneswar) Spl/0000027/2025 |
| 26 | D-BLAPL/18206/2025 BLAPL/6699/2025 | BISWARANJAN @ BISWAJIT BIRA @ FAGU VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | TOMANDO /115 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000381/2025 |
| 27 | D-BLAPL/19129/2025 BLAPL/6700/2025 | GOURAB MAHANTY VS STATE OF ODISHA | MANAS KUMAR CHAND VS | / /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000008/2025 |
| 28 | D-BLAPL/18504/2025 BLAPL/6701/2025 | ADITYA KANDHAPAN VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPURE TOWN /202 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko) GR/0000574/2025 |
| 29 | D-BLAPL/18524/2025 BLAPL/6702/2025 | PINTU @ ASIT BARALA VS STATE OF ODISHA | NILAKANTHA JUJHARSINGH VS | NACHUNI /117 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000226/2025 |
| 30 | D-BLAPL/19167/2025 BLAPL/6703/2025 | PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | MALKANGIRI /79 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000033/2024 |
| 31 | D-BLAPL/19176/2025 BLAPL/6704/2025 | PARTHA SABAR VS STATE OF ODISHA | PRADEEP KUMAR PARIDA VS | BHAWANIPATNA SADAR /46 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000096/2025 |
| 32 | D-BLAPL/19035/2025 BLAPL/6705/2025 | G. LITU PRADHAN @ LIPU PRADHAN VS STATE OF ODISHA | ADITI HOTA VS | MAHILA P.S.(BBSR) /110 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000238/2025 |
| 33 | D-BLAPL/19135/2025 BLAPL/6706/2025 | PANKAJ SAHOO VS STATE OF ODISHA | AKSHAYA KUMAR SUBUDHI VS | ANGUL SADAR PS /243 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPATNA GR/0000436/2025 |
| 34 | D-BLAPL/19141/2025 BLAPL/6707/2025 | DEEPASIKHA @ DEEPSIKHA LENKA VS | ANJAN KUMAR BISWAL VS | JEYPURE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko) |

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| 35 | D-BLAPL/18687/2025 BLAPL/6708/2025 | STATE OF ODISHA AJMER KHAN VS | GURUPRASAD BEHERA VS | GR/0000375/2023 SPECIAL CRIME UNIT /16 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE |
| 36 | D-BLAPL/18886/2025 BLAPL/6709/2025 | STATE OF ODISHA SUSANTA SWAIN VS | SIDHARTHA SANKAR RAY (2) VS | TR/0000655/2023 SHERAGADA /90 /2025 A.D.J.,ASKA(Ganjam) |
| 37 | D-BLAPL/18947/2025 BLAPL/6710/2025 | STATE OF ODISHA PABITRA MOHAN SWAIN VS | MADAN SUNDAR BEHERA VS | ST/0000089/2025 / /0 SPECIAL JUDGE ASKA(Ganjam) |
| 38 | D-BLAPL/19146/2025 BLAPL/6711/2025 | STATE OF ODISHA NAMISH KUMAR YADAV VS | DIBYAJYOTI SAHOO VS | 2(A)CC/0000011/2025 ORIENT /92 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) |
| 39 | D-BLAPL/19088/2025 BLAPL/6712/2025 | STATE OF ODISHA MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS | HIMANSHU BHUSAN DASH VS | CT/0000455/2025 SESHKHAL /69 /2024 A.D.J.,RAYAGADA(Rayagada) |
| 40 | D-BLAPL/19097/2025 BLAPL/6713/2025 | STATE OF ODISHA MANAS MOHAPATRA VS | SAROJ KUMAR PADHI VS | CT/0000052/2024 PIPLI /209 /2025 J.M.F.C.,PIPLI(Puri) |
| 41 | D-BLAPL/14571/2025 BLAPL/6714/2025 | STATE OF ODISHA RAJ BARIK VS | PRASANTA KUMAR ROUTRAY VS | GR/0000319/2025 BARGARH /140 /2025 SPECIAL JUDGE (POCSO), BARGARH(B |
| 42 | D-BLAPL/16307/2025 BLAPL/6715/2025 | STATE OF ODISHA BALRAM JANI VS | BIJOY SWAROOP NANDA VS | Spl/0000011/2025 BORIGUMMA /30 /2025 SPECIAL JUDGE,JEYPORE(Koraput) |
| 43 | D-BLAPL/17811/2025 BLAPL/6716/2025 | STATE OF ODISHA OM PRAKASH SAHU VS | PRASANTA KUMAR ROUTRAY VS | Spl/0000026/2025 NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) |
| 44 | D-BLAPL/18034/2025 BLAPL/6717/2025 | STATE OF ODISHA MITHUN KHATUA VS | BIBHU PRASAD MOHANTY VS | SA/0000017/2025 BOUDH /222 /2025 SPECIAL JUDGE,BAUDH(Baudh) |
| 45 | D-BLAPL/18974/2025 BLAPL/6718/2025 | STATE OF ODISHA ASHOK KUMAR MAHANTA VS STATE OF ODISHA | SUSANTA SEKHAR PARIDA VS | Spl/0000092/2025 KEONJHAR SADAR /267 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I |
| | | | | GR/0000894/2025 |

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| 46 | D-BLAPL/19161/2025 BLAPL/6719/2025 | TARAK BAIDYA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | MOTU /149 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000059/2023 |
| 47 | D-BLAPL/19022/2025 BLAPL/6720/2025 | BABU @ ABDUL SARFARAZ KHAN VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | BHAWANIPATNA TOWN /139 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000344/2025 |
| 48 | D-BLAPL/19162/2025 BLAPL/6721/2025 | BHISMA PRADHAN VS STATE OF ODISHA | SATYA SMRUTI MOHANTY VS | SAMBALPUR VIGILANCE /12 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000006/2025 |
| 49 | D-BLAPL/19179/2025 BLAPL/6722/2025 | YUSUF KHAN VS STATE OF ODISHA | PRADEEP KUMAR PARIDA VS | BARAMBA /87 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000134/2025 |
| 50 | D-BLAPL/16419/2025 BLAPL/6723/2025 | TOFAN BARIK VS STATE OF ODISHA | BISWABHUSAN DAS VS | TIRTOL /94 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000026/2025 |
| 51 | D-BLAPL/16552/2025 BLAPL/6724/2025 | SURENDRA DALAI @ OKILA VS STATE OF ODISHA | MANORANJAN PADHY VS | NACHUNI /74 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000187/2023 |
| 52 | D-BLAPL/18473/2025 BLAPL/6725/2025 | SUDHIR SAHU VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | ANGUL TOWN /216 /2025 A.D.J.,ANGUL(Anugul) CT/0000444/2025 |
| 53 | D-BLAPL/19184/2025 BLAPL/6726/2025 | CHUNU @ AZIMUDDIN SAHA @ AZIMUN SAHA VS STATE OF ODISHA | DURGA PRASANNA MISHRA VS | AIRPORT /144 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000778/2025 |
| 54 | D-BLAPL/19196/2025 BLAPL/6727/2025 | BIJAYA KUMAR PASAYAT @ BIJAYA PASAYAT VS STATE OF ODISHA | SARAT KUMAR JENA VS | AMBABHONA /46 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000012/2025 |
| 55 | D-BLAPL/19200/2025 BLAPL/6728/2025 | AJAY NAIK VS STATE OF ODISHA | SARAT KUMAR JENA VS | BARGARH /256 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000031/2025 |
| 56 | D-BLAPL/18628/2025 BLAPL/6729/2025 | SHYAMANANDA BHOI VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | ULLUNDA /38 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000012/2025 |
| 57 | D-BLAPL/19220/2025 | SUBASH KANHAR | SANTOSH KUMAR MAHANTY | / /0 |

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|----|---------------------------------------|---|------------------------------|--|
| | BLAPL/6730/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000026/2025 |
| 58 | D-BLAPL/18856/2025 BLAPL/6731/2025 | SUBASH SAHOO VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /125 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000255/2025 |
| 59 | D-BLAPL/18960/2025 BLAPL/6732/2025 | DALIMBA PUJARI @ BHATRA VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022 |
| 60 | D-BLAPL/19231/2025 BLAPL/6733/2025 | DIPAK ROUT @ SOUMYA RANJAN ROUT VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | TIGIRIA /105 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000102/2025 |
| 61 | D-BLAPL/19232/2025 BLAPL/6734/2025 | SANJIB TARAI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | MALKANGIRI /583 /2021 A.D.J.,MALKANGIRI(Malkangiri) TR/0000063/2021 |
| 62 | D-BLAPL/18921/2025 BLAPL/6735/2025 | SIDHA @ SUDHANSU NAIK @ SUDHANSHU NAIK VS STATE OF ODISHA | ADITI HOTA VS | NALCO /155 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000222/2024 |
| 63 | D-CMP/24684/2025 CMP/933/2025 | SAHIL DHIR VS SANJAY KUMAR DHIR | TAPOBANTA BARIK VS | // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001950/2023 |
| 64 | D-CMP/24707/2025 CMP/934/2025 | DUSASAN BEHERA VS SATYABHAMA BARIK | JAGAJIBAN PRADHAN VS | // 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000025/2024 |
| 65 | D-CMP/21681/2025 CMP/935/2025 | PURNA CHANDRA DAS VS HARAMANI SATPATHY | DWARIKA PRASAD MOHANTY VS | // 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000526/2017 |
| 66 | D-CMP/21437/2025 CMP/936/2025 | BINAYAK NATH VS CHINTAMANI NATH | UMA CHARAN MISHRA VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000040/2017 |
| 67 | D-CMP/21151/2025 CMP/937/2025 | SULOCHANA SAHOO VS RAGHUNATH SAHOO | BRAHMANANDA TRIPATHY VS | // A.D.J.,BHUBANESWAR(Khordha) Fao/0000174/2024 |
| 68 | D-CMP/22674/2025 CMP/938/2025 | ANNAPURNA SAHOO VS | UMA CHARAN MISHRA VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) |

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|----|----------------------------------|---|-------------------------------|--|
| 69 | D-CMP/21483/2025 CMP/939/2025 | KHITISHSAMANTA BEHERA RAMESH CHANDRA ROUT VS BAMAN CHARAN ROUT | SUKANTA KUMAR NAYAK VS | CMA/0000019/2025 // A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Fao/0000073/2025 |
| 70 | D-CMP/21486/2025 CMP/940/2025 | SUSANT KUMAR SAHU VS DURGA CHARAN SAHU | DWARIKA PRASAD MOHANTY VS | // CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu IA/0000224/2023 |
| 71 | D-CMP/21992/2025 CMP/941/2025 | BARADAMADHABA GURU VS SOBHA GURU | ABHILASH MISHRA VS | // DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000047/2023 |
| 72 | D-CMP/24817/2025 CMP/942/2025 | LAXMI NARAYAN SWAIN MOHAPATRA VS PRIYALATA SWAIN | ASHOK KUMAR MOHAPATRA VS | // CIVIL JUDGE (SD),PURI(Puri) Fd/0000245/1972 |
| 73 | D-CMP/24882/2025 CMP/943/2025 | AJOY@AJAY KUMAR MANGARAJ VS INDRAJIT MANGARAJ | BIPIN KUMAR NAYAK VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002245/2021 |
| 74 | D-CMP/22465/2025 CMP/944/2025 | PRAMODINI JENA VS PURNA CHANDRA SAHOO | AMIT PRASAD BOSE VS | // CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2019 |
| 75 | D-CMP/25039/2025 CMP/945/2025 | M/S. OM ENTERPRISES, BALANGIR VS BIMAL KUMAR JAIN | UPENDRA KUMAR SAMAL VS | // A.D.J.,KANTABANJI(Balangir) Fao/0000005/2023 |
| 76 | D-CMP/24534/2025 CMP/946/2025 | SANTOSH KUMAR AGRAWALA VS KALYANI MISHRA | SOUMYA MISHRA VS | // DISTRICT & SESSIONS JUDGE,BOUDH(O CVREV/0000003/2024 |
| 77 | D-CMP/24302/2025 CMP/947/2025 | AKSHAYA KUMAR DASH VS PADMALAYA PANDA | TRILOCHAN DASH VS | // A.D.J.,JAJPUR(Jajapur) Fao/0000017/2024 |
| 78 | D-CMP/24433/2025 CMP/948/2025 | MAYADHAR JENA @RUNI JENA VS BAIDHAR JENA | ACHYUTANANDA PATTANAIAK VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CMA/0000432/2024 |
| 79 | D-CMP/25093/2025 CMP/949/2025 | GOLEKHA CHARAN KANUNGO VS ITISHREE KANUNGO | KISHORE KUMAR JENA VS | // DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000011/2024 |

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| 80 | D-CMP/25235/2025 CMP/950/2025 | MAKESWAR JHA VS STATE OF ODISHA | JAGABANDHU SAHU VS | // 2ND A.D.J., BALANGIR(Balangir) RFA/0000001/2025 |
| 81 | D-CMP/25695/2025 CMP/951/2025 | ASHALATA NAYAK VS PARIKHITA SWAIN | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000265/2004 |
| 82 | D-CONTC/22377/2025 CONTC/2758/2025 | SAMIR KUMAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,IAS | JYOTIRMAY GUPTA VS | // () // |
| 83 | D-CONTC/22476/2025 CONTC/2759/2025 | NASIMA KHATUN VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR,CUTTACK | SATRUGHNA DASH (A) VS | // () // |
| 84 | D-CONTC/22719/2025 CONTC/2760/2025 | MADHUSUDAN PATRA VS SATYABRATA SAHOO, ADDL.CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. | ADV. VS | // () // |
| 85 | D-CONTC/22767/2025 CONTC/2761/2025 | PHARUK MALLIK VS RAJESH PRAVAKAR PATIL, IAS | ADV. VS | // () // |
| 86 | D-CONTC/22837/2025 CONTC/2762/2025 | PADMACHARAN SAHU VS MACHINDRA MALLICK, B.E.O, BARGARH | SAROJ KUMAR PADHY VS | // () // |
| 87 | D-CONTC/22845/2025 CONTC/2763/2025 | KHAGESWAR ROUT VS BASANTA KUMAR NAYAK, D.E.O, KENDRAPARA | ADV. VS | // () // |
| 88 | D-CONTC/22848/2025 CONTC/2764/2025 | JAGABANDHU SWAIN VS BASANTA KUMAR NAYAK, D.E.O, KENDRAPARA | ADV. VS | // () // |
| 89 | D-CONTC/22850/2025 CONTC/2765/2025 | MINAKSHI MISHRA VS SHALINI PANDIT, IAS | ADV. VS | // () // |
| 90 | D-CONTC/22886/2025 CONTC/2766/2025 | KUMAR CHARAN MOHANTY VS ASWATHY S, IAS | ADV VS | // () // |
| 91 | D-CONTC/22926/2025 | PADMA CHARAN PARAMANIK | PRAVASH CHANDRA JENA | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|------------------------------|-------------------------------------|
| | CONTC/2767/2025 | VS MITALI PATRA, TAHASILDAR, TANGI | VS | 0 // |
| 92 | D-CONTC/22950/2025 CONTC/2768/2025 | RUPABANTA PADHAN VS KALIPRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA | ADV. VS | // 0 // |
| 93 | D-CONTC/22957/2025 CONTC/2769/2025 | SUMATI NAYAK VS SHALINI PANDIT, I.A.S | ADV. VS | // 0 // |
| 94 | D-CONTC/22961/2025 CONTC/2770/2025 | PANKAJINI BISWAL VS SHALINI PANDIT, I.A.S | ADV. VS | // 0 // |
| 95 | D-CONTC/23296/2025 CONTC/2771/2025 | PUSPAMITRA PANDA VS ARAVIND AGRAWAL, I.A.S | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 96 | D-CONTC/22965/2025 CONTC/2772/2025 | JOGESWAR DAS VS BISHNU BHABA BEHERA, EXECUTIVE ENGNR.(G.M), PUBLIC HEALTH DIVN. I, CUTTACK | ADV. VS | // 0 // |
| 97 | D-CONTC/22968/2025 CONTC/2773/2025 | PRADIP KUMAR KEDIA VS AARTATRANA THATI, EXECUTIVE OFFICER, NAC, TUSURA | ADV. VS | // 0 // |
| 98 | D-CONTC/23132/2025 CONTC/2774/2025 | JYOTINDRA SINGH DEO VS MADHUSUDAN DASH, I.A.S | ADV. VS | // 0 // |
| 99 | D-CONTC/23159/2025 CONTC/2775/2025 | LALITA NAIK VS BIJAYA KUMAR SETHI, TAHASILDAR-CUM-EXECUTIVE MAGISTRATE, BOLAGARH | ADV. VS | // 0 // |
| 100 | D-CONTC/23198/2025 CONTC/2776/2025 | ASHOK PRADHAN VS BARILA MURMU, TAHASILDAR, RAIKIA | ADV. VS | // 0 // |
| 101 | D-CONTC/23203/2025 CONTC/2777/2025 | AKSHYA KUMAR NANDA VS DATTATRAYA BHAUSAHEB SHINDE, IAS | ADV. VS | // 0 // |
| 102 | D-CONTC/23251/2025 CONTC/2778/2025 | MD. ASFAR ALI VS | ADV. VS | // 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|---------------------------|-------------------------------------|
| 103 | D-CONTC/23334/2025 CONTC/2779/2025 | BIRENDRA KORKORA, DIECTOR, SECONDARY EDUCATION, ODISHA KAJAL RANI SINHA VS | ADV. VS | // // () |
| 104 | D-CONTC/23343/2025 CONTC/2780/2025 | ASWATHY. S, COMMNR.- CUM- SECY., HEALTH AND F.W DEPT. JAYANTI BAL @ SHANTILATA PATRA VS | ADV. VS | // // () |
| 105 | D-CONTC/23345/2025 CONTC/2781/2025 | SURENDRA BEHERA,SUPDT. ENGR. RWS AND S CIRCLE, BBSR PABITRA MOHAN MISHRA VS | ADV. VS | // // () |
| 106 | D-CONTC/23350/2025 CONTC/2782/2025 | ANU GARG, I.A.S SARAT KUMAR PANDA VS | ADV. VS | // // () |
| 107 | D-CONTC/23674/2025 CONTC/2783/2025 | ASWATHY S, P.SECY, HEALTH AND F.W DEPT. BIRENDRA SWAIN VS | ADV. VS | // // () |
| 108 | D-CONTC/24256/2025 CONTC/2784/2025 | DEBADUTTA PRADHAN,TAHASILDAR,CUTTACK SADAR MAHESWAR MOHANTA VS | GOBINDA CHANDRA DAS VS | // // () |
| 109 | D-CONTC/24694/2025 CONTC/2785/2025 | ARINDAM DAKUA,DIRECTOR,HOUSING AND U.D DEPT. ANANTA PRASAD MEHER VS | ADV. VS | // // () |
| 110 | D-CONTC/22568/2025 CONTC/2786/2025 | DR.MAHESWAR SWAIN,DIRECTOR, P.R AND D.W DEPT. KALIDAS BEHERA VS | ADV. VS | // // () |
| 111 | D-CONTC/23404/2025 CONTC/2787/2025 | SURESH PANT, IFS PRABHAT KUMAR SAHOO VS | ADV. VS | // // () |
| 112 | D-CONTC/23411/2025 CONTC/2788/2025 | ANU GARG, I.A.S MADHUSUDAN MISHRA VS | ADV. VS | // // () |
| 113 | D-CONTC/23413/2025 CONTC/2789/2025 | ANU GARG, I.A.S SANTOSH KUMAR GARANAYAK VS | ADV. VS | // // () |
| | | ANU GARG, I.A.S | | // |

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|-----|---------------------------------------|---|------------------------------|--|
| 114 | D-CONTC/23417/2025 CONTC/2790/2025 | SUJAN CHANDRA MOHANTY VS ANU GARG, I.A.S | ADV. VS | // () // |
| 115 | D-CONTC/23420/2025 CONTC/2791/2025 | BENUDHAR SAHOO VS ANU GARG, I.A.S | ADV. VS | // () // |
| 116 | D-CONTC/23424/2025 CONTC/2792/2025 | SENHALATA TRIPATHY VS ANU GARG, I.A.S | ADV. VS | // () // |
| 117 | D-CONTC/23425/2025 CONTC/2793/2025 | DURGA PRASAD DASH VS ANU GARG, I.A.S | ADV. VS | // () // |
| 118 | D-CONTC/23430/2025 CONTC/2794/2025 | HARSA CHANDRA MISHRA VS ANU GARG, I.A.S | ADV. VS | // () // |
| 119 | D-CRLA/17894/2025 CRLA/729/2025 | UTTAM SINGH VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | TOMKA /166 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000110/2024 |
| 120 | D-CRLA/18823/2025 CRLA/730/2025 | MITHUN JENA VS STATE OF ODISHA | DEVASHIS PANDA VS | CHANDAKA P.S. /350 /2023 3RD A.D.J., BHUBANESWAR(Khordha) Spl/0000076/2024 |
| 121 | D-CRLA/18556/2025 CRLA/731/2025 | DIPU@HEMANTA BEHERA VS STATE OF ODISHA | DALIRANI BEHURAY VS | KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025 |
| 122 | D-CRLLP/13956/2025 CRLLP/47/2025 | NAPTALI BENYA@BENIYA VS STATE OF ODISHA | RAJESH KUMAR MAHAPATRA VS | NABARANGAPUR TOWN /272 /2019 ASST. SESSIONS JUDGE (STC),NABARA CT/0000042/2021 |
| 123 | D-CRLMA/17637/2025 CRLMA/88/2025 | RENUKA MAJHI VS STATE OF ODISHA | DIPTI RANJAN MOHAPATRA VS | GHASIPURA /159 /2025 GRAMA NYAYADHIKARI,GHASIPURA GR/0000163/2025 |
| 124 | D-CRLMC/16996/2025 CRLMC/2309/2025 | SUSHREE DEEPALI DAS @ DIPALI DAS VS STATE OF ODISHA | SIDHARTHA MISHRA VS | THELKOLOI PS /263 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002266/2024 |
| 125 | D-CRLMC/17423/2025 | PRAHALLAD BEHERA | GANGADHAR SAMAL | / /0 |

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|-----|---------------------------------------|---|------------------------------|---|
| | CRLMC/2310/2025 | VS STATE OF ODISHA | VS | ASST.SESIONS JUDGE,PATTAMUNDA ST/000025/2022 |
| 126 | D-CRLMC/17557/2025 CRLMC/2311/2025 | NAUSAD KHAN VS STATE OF ODISHA | GOKULANANDA SAHU VS | KHAPRAKHOL /26 /2001 J.M.F.C,PATNAGARH(Balangir) GR/000093/2001 |
| 127 | D-CRLMC/18961/2025 CRLMC/2312/2025 | PRAVAT MOHAPTRA VS STATE OF ODISHA | DURGA PRASAD DHAL VS | RAGHUNATHPALI /295 /2019 2ND A.D.J.,ROURKELA(Sundargarh) Spl/000022/2019 |
| 128 | D-CRLMC/17647/2025 CRLMC/2313/2025 | AJIT ROUL VS STATE OF ODISHA | UMAKANT SAHOO VS | MANGALA BAG /346 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/000002/2025 |
| 129 | D-CRLMC/18036/2025 CRLMC/2314/2025 | MANORANJAN SABAT @ MITU VS STATE OF ODISHA | BEDA PRAKASH PANDA VS | BERHAMPUR TOWN /297 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002071/2024 |
| 130 | D-CRLMC/18323/2025 CRLMC/2315/2025 | DINABANDHU ROUT @ BANDHUA VS STATE OF ODISHA | BISWARANJAN DALAI VS | RAMACHANDI /76 /2017 J.M.F.C.,KONARK(Puri) GR/0000417/2017 |
| 131 | D-CRLMC/18931/2025 CRLMC/2316/2025 | RAJU@BIJU NAIK VS STATE OF ODISHA | SUSIL KUMAR PATTNAIK VS | KANJIPANI /38 /2014 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/000028/2023 |
| 132 | D-CRLMC/18966/2025 CRLMC/2317/2025 | SURYAKANTA SETHY @ SURYAKANT SETHY VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | KHAJURIPADA /134 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/000070/2023 |
| 133 | D-CRLMC/18447/2025 CRLMC/2318/2025 | MANGULI JENA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /637 /2022 GRAMA NYAYALAYA,TANGI(Khordha) GR/0000603/2022 |
| 134 | D-CRLMC/18938/2025 CRLMC/2319/2025 | ENAYET ALI MONDAL VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | //0 DISTRICT & SESSIONS JUDGE,BOUDH(B Ctp/000002/2025 |
| 135 | D-CRLMC/18465/2025 CRLMC/2320/2025 | BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJA VS STATE OF ODISHA | LALITENDU MISHRA VS | // J.M.F.C.,NARASINGHPUR(Cuttack) CT/000034/2021 |
| 136 | D-CRLMC/18853/2025 CRLMC/2321/2025 | RITANJALI MAHALLIK @ REETANJALI MAHALIK VS | PRIYA RANJAN MISHRA VS | BOUDH /208 /2013 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud |

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|-----|---------------------------------------|---|-------------------------------|--|
| 137 | D-CRLMC/18970/2025 CRLMC/2322/2025 | STATE OF ODISHA PRAKASH KUMAR MAJHI VS STATE OF ODISHA | SATYABHAMA SETH VS | GR/0000392/2013 TANGI (KHURDA) /237 /2022 A.D.J.,KHURDA(Khordha) ST/0000024/2023 |
| 138 | D-CRLMC/18914/2025 CRLMC/2323/2025 | ANADI PATRA VS STATE OF ODISHA | SATYABRATA SENAPATI VS | SORO /73 /2002 J.M.F.C.,SORO(Baleshwar) GR/0000171/2002 |
| 139 | D-CRLMC/18940/2025 CRLMC/2324/2025 | RAMA CHANDRA JENA VS STATE OF ODISHA | JAGAMOHAN PATTANAIAK VS | CUTTACK VIGILANCE /7 /2021 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000035/2021 |
| 140 | D-CRLMC/18982/2025 CRLMC/2325/2025 | SURESH CHANDRA PANDA VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /157 /2022 J.M.F.C.,KANTAMAL(Baudh) CT/0000317/2022 |
| 141 | D-CRLMC/18926/2025 CRLMC/2326/2025 | SATYA PRAKASH KANUNGO VS D.C.P., KHORDHA | NIRANJAN PANDA VS | //0 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0000469/2025 |
| 142 | D-CRLMC/18954/2025 CRLMC/2327/2025 | DIPAK KUMAR MOHARANA VS STATE OF ODISHA | LAXMINARAYAN RAYATSINGH VS | KAKATAPUR /66 /2010 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000138/2013 |
| 143 | D-CRLMC/18747/2025 CRLMC/2328/2025 | ABHIMANYU SATAPATHY VS STATE OF ODISHA | SOUBHAGYA KUMAR RATH VS | // J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002753/2015 |
| 144 | D-CRLMC/19115/2025 CRLMC/2329/2025 | CHITTARANJAN JENA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | NIKIRAI /10 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000165/2023 |
| 145 | D-CRLMC/18868/2025 CRLMC/2330/2025 | PRAMOD KUMAR DEHURI VS KRUSHNA CHANDRA NAYAK | BIMAL KESHARI DASH VS | //0 A.D.J.,CHANDIKHOLE(Jajapur) CRREV/0000006/2024 |
| 146 | D-CRLMC/19121/2025 CRLMC/2331/2025 | ARAKSHITA DAS VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | MARSHAGHAI /97 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000684/2025 |
| 147 | D-CRLMC/19021/2025 CRLMC/2332/2025 | ANIL KUMAR BISWAL @ BALIA BISWAL VS STATE OF ODISHA | BISWARANJAN DALAI VS | PATKURA /512 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002471/2021 |

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|-----|---------------------------------------|--|-----------------------------|---|
| 148 | D-CRLMC/19131/2025 CRLMC/2333/2025 | R.SANTOSH KUMAR DORA VS STATE OF ODISHA | MANORANJAN PADHY VS | BOIPARIGUDA /186 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000878/2022 |
| 149 | D-CRLMC/19023/2025 CRLMC/2334/2025 | AJAY KUMAR PALAI VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | DELANGA /131 /2001 J.M.F.C.,PIPLI(Puri) GR/0000331/2001 |
| 150 | D-CRLMC/19114/2025 CRLMC/2335/2025 | BISWAJEET MANDAL VS STATE OF ODISHA | PERMIT KUMAR DAS VS | MAHILA P.S. BUXIBAZAR /60 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000300/2025 |
| 151 | D-CRLMC/18889/2025 CRLMC/2336/2025 | GHASIRAM KUMHAR VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | BINIKA /263 /2022 J.M.F.C.,BINIKA(Sonepur) GR/0000247/2022 |
| 152 | D-CRLMC/19140/2025 CRLMC/2337/2025 | JUDHISTIR PANDA @ JUDHISTHIRA PANDA VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | AIR FIELD P.S. /62 /2012 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001250/2012 |
| 153 | D-CRLMC/19134/2025 CRLMC/2338/2025 | PRADEEP SAMAL VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | BINJHARPUR /184 /1993 S.D.J.M.,JAJPUR(Jajapur) GR/0000877/1993 |
| 154 | D-CRLMC/19168/2025 CRLMC/2339/2025 | BISHAL PATRA @ PUMP VS STATE OF ODISHA | KULDEEP MOHANTY VS | SAHADEV KHUNTA /157 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000317/2025 |
| 155 | D-CRLMP/18101/2025 CRLMP/762/2025 | GANESH PRASAD MOHANTY VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | / /0 (// |
| 156 | D-CRLMP/18345/2025 CRLMP/763/2025 | GEETA RANI MAJEE VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | / /0 (// |
| 157 | D-CRLMP/17387/2025 CRLMP/764/2025 | N. HARISHANKAR DORA VS STATE OF ODISHA | PRASHANTA KUMAR NAYAK VS | KANTABANJI /428 /2024 (// |
| 158 | D-CRLMP/17465/2025 CRLMP/765/2025 | SK.MUSLIM VS HAREKRUSHNA DAS | SATYAJEET SINGH VS | / /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000027/2023 |
| 159 | D-CRLMP/18005/2025 | TRIPURA MISHRA | SUBHRANSU BHUSAN MOHANTY | / /0 |

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|-----|--|---|------------------------------|---|
| | CRLMP/766/2025 | VS STATE OF ODISHA | VS | () // |
| 160 | D-CRLMP/18215/2025 CRLMP/767/2025 | NITYA SWARUP PANDA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | BHADRAK RURAL /606 /2023 () // |
| 161 | D-CRLMP/18358/2025 CRLMP/768/2025 | ATMARAM PATI VS STATE OF ODISHA | BISWARANJAN MOHAPATRA VS | / /0 () // |
| 162 | D-CRLMP/18298/2025 CRLMP/769/2025 | JALENDRA PADHIARY VS STATE OF ODISHA | MRUGANKA MAULI PATNAİK VS | PURIGHAT /139 /2023 () // |
| 163 | D-CRLMP/18479/2025 CRLMP/770/2025 | SARASWATI NAYAK VS STATE OF ORISSA | APARESH BHOI VS | / /0 () // |
| 164 | D-CRLMP/14919/2025 CRLMP/771/2025 | URMILA DAS VS STATE OF ODISHA | PRANAY KUMAR MAHARAJ VS | / /0 () // |
| 165 | D-CRLMP/18634/2025 CRLMP/772/2025 | A. JYOTI VS STATE OF ODISHA | GYANA RANJAN MAHAPATRA VS | / /0 () // |
| 166 | D-CRLMP/18401/2025 CRLMP/773/2025 | SURENDRA PANDA VS STATE OF ODISHA | BISWARANJAN DALAI VS | ERASAMA /196 /2024 () // |
| 167 | D-CRLMP/18976/2025 CRLMP/774/2025 | BALMIKI MAHANKUDA VS STATE OF ODISHA | ABHILASH MISHRA VS | K.NUAGAON /147 /2025 () // |
| 168 | D-CRLREV/14834/2025 CRLREV/317/2025 | PRAHLAD DAS VS STATE OF ODISHA | SAROJ KUMAR DASH VS | PATKURA /659 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002782/2022 |
| 169 | D-CRLREV/14847/2025 CRLREV/318/2025 | J.RABI SANKAR VS J SRINIVAS RAO | BUBHUTI BHUSAN MISHRA VS | / /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CRA/0000032/2024 |
| 170 | D-CRLREV/18106/2025 CRLREV/319/2025 | HEMNATA@NABIN MEHER VS | TRILOCHAN NANDA VS | BANGOMUNDA /45 /2012 A.D.J.,KANTABANJI(Balangir) |

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|-----|--|---|------------------------------|---|
| 171 | D-CRLREV/18953/2025 CRLREV/320/2025 | STATE OF ODISHA DEBAKANTA BISWAL VS STATE OF ODISHA | APARESH BHOI VS | CRA/0000010/2024 CHANDIPUR /105 /2020 ASST.SESIONS JUDGE(STC),BALESWAR ST/0000094/2023 |
| 172 | D-EXP/24263/2025 EXP/5/2025 | PRAMOD KUMAR DAS VS STATE OF ODISHA | LAXMAN BHOI VS | // (// |
| 173 | D-FAO/24973/2025 FAO/293/2025 | ANANTA KISHORE RAY VS P.K.PATTANAIK | SATYANARAYAN MOHAPATRA VS | // DISTRICT & SESIONS JUDGE,BHUBANESHWAR Tc/0000027/2008 |
| 174 | D-FAO/24968/2025 FAO/294/2025 | ANANTA KISHORE RAY VS UMA PRADHAN | SATYANARAYAN MOHAPATRA VS | // DISTRICT & SESIONS JUDGE,BHUBANESHWAR MIS.CASE/0000007/2001 |
| 175 | D-FAO/23904/2025 FAO/295/2025 | MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA VS SANJAYA KUMAR PRADHAN | GIRIJA PRASAD DUTTA VS | // COMMISSIONER EMPLOYEES COMPENSATION EC/0000005/2024 |
| 176 | D-FAO/23899/2025 FAO/296/2025 | THE SENIOR MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED, KHORDHA VS MANOJ KUMAR SAMAL | GIRIJA PRASAD DUTTA VS | // COMMISSIONER EMPLOYEES COMPENSATION EC/0000010/2024 |
| 177 | D-ITA/20987/2025 ITA/16/2025 | KALPANA MISHRA VS REGISTRAR, INCOME TAX APPELLATE TRIBUNAL, CUTTACK | SUDEEPTA KUMAR SINGH VS | // INCOME TAX APPEALATE TRIBUNAL,CUTTACK ITA/0000491/2024 |
| 178 | D-MACA/24557/2025 MACA/712/2025 | SANJUKTA SABARA VS DANDASI SAHU | RAMESH CHANDRA PRADHAN VS | // 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003257/2014 |
| 179 | D-MACA/21955/2025 MACA/713/2025 | NIRMAL CHANDRA BHUYAN VS BIKRAMADITYA KAR | DEBASISH PATNAIK VS | // 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000106/2019 |
| 180 | D-MACA/23509/2025 MACA/714/2025 | MUNI MUNDA VS SUSHANT MUNDA | PRADEEP KUMAR MISHRA VS | // 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000067/2023 |
| 181 | D-MACA/21963/2025 MACA/715/2025 | DHARMA DAS VS ABDUL SALIM MALLICK | DEBASISH PATNAIK VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000481/2022 |

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| 182 | D-MACA/23502/2025 MACA/716/2025 | PUSPA LATA@PUSHPA LATA SUNANI VS NITYANANDA SUNANI | PRADEEP KUMAR MISHRA VS | // 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000009/2023 |
| 183 | D-MACA/24893/2025 MACA/717/2025 | DIVISIONAL MANAGER ,NEW INDIA ASSURANCE CO. LTD.,ANGUL VS KAIBALYA GOCHHAYAT | GOPAL CHANDRA SAMANTARAY VS | // III M.A.C.T.,TALCHER(Anugul) Mac/0000033/2020 |
| 184 | D-MACA/21677/2025 MACA/718/2025 | M/S. ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS RAHASA BIHARI NAIK | AMIT KUMAR NATH VS | // 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000017/2024 |
| 185 | D-MACA/22839/2025 MACA/719/2025 | PUSPANJALI DAS VS SURENDRA MOHANTY | BISHNU BRATA SINGH VS | // III MACT,BALASORE(Baleshwar) Mac/0001619/2014 |
| 186 | D-MACA/22999/2025 MACA/720/2025 | KUNJA BARAL VS AKHILA CHANDRA PANIGRAHI | JEEVANJYOTI MOHANTY VS | // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000059/2017 |
| 187 | D-MATA/21679/2025 MATA/251/2025 | RAMA CHANDRA NAYAK VS RASHMITA MOHANTY | SWAPNIL ROY VS | // CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000017/2021 |
| 188 | D-MATA/22079/2025 MATA/252/2025 | DHANESWAR NAIK VS BHRAMARBAR NAIK | RAJESH KUMAR MAHAPATRA VS | // JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000025/2023 |
| 189 | D-MATA/25464/2025 MATA/253/2025 | USHA SAHOO VS DHARMENDARA SATHUA | DR. SIMANCHALLA RANJIT VS | // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000014/2015 |
| 190 | D-MSA/21979/2025 MSA/27/2025 | SAMPURNA CONTECH PVT. LTD.,KHORDHA VS SUPRAVA DASH | PRAKASH K. MISHRA VS | // ODISHA REAL ESTATE APPELLATE TR OREAT/0000191/2024 |
| 191 | D-MSA/21985/2025 MSA/28/2025 | SAMPURNA CONTECH PVT. LTD., KHORDHA VS SASHANKA SHEKHAR MOHANTY | PRAKASH KUMAR MISHRA VS | // ODISHA REAL ESTATE APPELLATE TR OREAT/0000192/2024 |
| 192 | D-MSA/25377/2025 MSA/29/2025 | ARUNDHATI INFRATECH PVT.LTD., BBSR VS ASHUTOSH PANDA | SURAJIT MAHANTA VS | // ODISHA REAL ESTATE APPELLATE TR OREAT/0000078/2022 |
| 193 | D-OTAPL/17183/2025 | COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESWAR | TUSHAR KANTI SATAPATHY,SR.S.C | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|---|
| | OTAPL/65/2025 | VS M/S VEDANTA LTD. | VS | () // |
| 194 | D-RPFAM/21900/2025 RPFAM/173/2025 | ANIL KUMAR SAHOO VS MANORAMA SAHOO | SUSANTA MOHAPATRA VS | // JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000179/2019 |
| 195 | D-RPFAM/24727/2025 RPFAM/174/2025 | SUDEESH SWAROOP SAHU @ SUDEESH SAHOO VS SUJATA SAHOO | SAMAPIKA MISHRA VS | // JUDGE, FAMILY COURT, DHENKANAL Crp/0000052/2024 |
| 196 | D-RPFAM/25700/2025 RPFAM/175/2025 | SRI PRADEEPTA @ PRADIPTA KUMAR DESUARY VS DEBASMITA BISWAL | ANJAN KUMAR BISWAL VS | // JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000167/2023 |
| 197 | D-RSA/54833/2024 RSA/311/2025 | PARESH RAY VS HEMANTI RAY | PRAKASH RANJAN BARIK VS | // A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000016/2016 |
| 198 | D-RSA/19290/2025 RSA/312/2025 | CHANDRAPRAVA MOHANTY VS NARESH KUMAR SWAIN | NIRANJAN LENKA VS | // A.D.J.,KENDRAPARA(Kendrapara) RFA/0000068/2015 |
| 199 | D-RSA/20035/2025 RSA/313/2025 | RAMESH CHANDRA JENA VS NRUSINGHA CHARAN JENA | MANORANJAN MISHRA VS | // DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000024/2024 |
| 200 | D-RVWPET/23486/2025 RVWPET/162/2025 | SRIDHAR SWAIN VS STATE OF ODISHA | SAMARENDRA BEURA VS | // () // |
| 201 | D-RVWPET/24601/2025 RVWPET/163/2025 | PRITAM KUMAR ROUSTRAY VS MADHUSMITA JENA | JAGAJIBAN PRADHAN VS | // () // |
| 202 | D-TRP(C)/25252/2025 TRP(C)/189/2025 | JYOTSHNAMAYEE SAHU VS DHANANJAYA SAHU | ABHILASH MISHRA VS | // JUDGE,FAMILY COURT,BALANGIR(Bal CS/0000020/2025 |
| 203 | D-TRP(C)/25452/2025 TRP(C)/190/2025 | KANCHANSHREE BEHERA @ BINDHANI VS PRADEEP KUMAR BEHERA | SWARUP KUMAR PATNAIK VS | // JUDGE FAMILY COURT,BALASORE(Bal CP/0000649/2023 |
| 204 | D-TRP(C)/25477/2025 TRP(C)/191/2025 | RINKI PATRA VS | ASHOK DAS VS | // JUDGE, FAMILY COURT, SAMBALPUR(|

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|--|
| 205 | D-TRPCRL/18952/2025 TRPCRL/46/2025 | SIBAJI PATRA SANJUKTA RANI PATRA VS SOUMYA SOURAV RAM | DILLIP KUMAR ROUT VS | CP/0000035/2025 //0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR DV M.C./0000039/2025 |
| 206 | D-WA/18612/2025 WA/1007/2025 | STATE OF ODISHA VS FAKIR CHARAN NAYAK | BIMBISAR DASH,A.G.A VS | // () // |
| 207 | D-WA/22625/2025 WA/1008/2025 | ODISHA STAFF SELECTION COMM., KHORDHA VS SABYASACHI MOHANTY | SURYA NARAYAN PATNAIK VS | // () // |
| 208 | D-WP(C)/25266/2025 WP(C)/17696/2025 | HEMANGINI JAGAT VS STATE OF ODISHA | DEBABRATA DASH VS | // () // |
| 209 | D-WP(C)/25173/2025 WP(C)/17697/2025 | MATHURAM MANGARAJ VS THE ADDITIONAL SETTLEMENT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI | DEBABRATA DASH VS | // () // |
| 210 | D-WP(C)/25030/2025 WP(C)/17698/2025 | RANJAN KUMAR DAS VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // () // |
| 211 | D-WP(C)/24619/2025 WP(C)/17699/2025 | MIR TAIMUR VS R.T.O CUM TAXING OFFICER,CHANDIKHOLE | HAREKRUSHNA DASH VS | // () // |
| 212 | D-WP(C)/24773/2025 WP(C)/17700/2025 | REBATI SAHOO VS STATE OF ODISHA | BISHNU CHARAN SAHU VS | // () // |
| 213 | D-WP(C)/25013/2025 WP(C)/17701/2025 | HARIHAR MOHAPATRA VS STATE OF ODISHA | SOUMYA MISHRA VS | // () // |
| 214 | D-WP(C)/25070/2025 WP(C)/17702/2025 | CHAITANYA KARMI VS SCHOOL AND MASS EDUCATION | RANJIT SAMAL VS | // () // |
| 215 | D-WP(C)/25496/2025 WP(C)/17703/2025 | GO PLANET, GANJAM VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, GANJAM | ITISHREE TRIPATHY VS | // () // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/25500/2025 WP(C)/17704/2025 | M/S. SAGAR BAZAR, GANJAM VS JOINT COMMISSIONER OF STATE TAX (APPEAL),CT AND GST TERRITORIAL RANGE, GANJAM | ITISHREE TRIPATHY VS | // 0 |
| 217 | D-WP(C)/25072/2025 WP(C)/17705/2025 | JOGINDRA BEL VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 |
| 218 | D-WP(C)/25011/2025 WP(C)/17706/2025 | SARAH MUNIMARIAMMA BARU VS MAHANADI COALFIELDS LTD., SAMBALPUR | UPENDRA KUMAR SAMAL VS | // 0 |
| 219 | D-WP(C)/25538/2025 WP(C)/17707/2025 | SAGAR KUMAR BARIK VS THE AUTHORISED OFFICER, REPATRIATES COOPERATIVE FINANCE AND DEVELOPMENT BANK LTD.,CHHENAI | PRAMODA KUMAR MISHRA VS | // 0 |
| 220 | D-WP(C)/25073/2025 WP(C)/17708/2025 | SANTIREKHA PANDA VS STATE OF ODISHA | RAJ KISHORE SWAIN VS | // 0 |
| 221 | D-WP(C)/24212/2025 WP(C)/17709/2025 | HIRADHAR MAJHI VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 |
| 222 | D-WP(C)/24732/2025 WP(C)/17710/2025 | ITISHREE BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 |
| 223 | D-WP(C)/24536/2025 WP(C)/17711/2025 | SAMBHUNATH DAS VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 |
| 224 | D-WP(C)/24802/2025 WP(C)/17712/2025 | GOPABANDHU SAHOO VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 |
| 225 | D-WP(C)/24670/2025 WP(C)/17713/2025 | DOLAGOBINDA MISHRA VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 |
| 226 | D-WP(C)/25171/2025 WP(C)/17714/2025 | JHUNESH PRADHAN @ DIGAL VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | // 0 |
| 227 | D-WP(C)/24216/2025 | NARASINGH GOPAL | BHAKTA RANJAN BARIK | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/17715/2025 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/24738/2025 WP(C)/17716/2025 | BANGABASINI MOHAPATRA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 229 | D-WP(C)/25222/2025 WP(C)/17717/2025 | KSHYUDHASAGAR CHOUDHURY VS STATE OF ODISHA | AGASTI KANUNGO VS | // 0 // |
| 230 | D-WP(C)/24682/2025 WP(C)/17718/2025 | HARIS CHANDRA DAS VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 231 | D-WP(C)/24292/2025 WP(C)/17719/2025 | MUKESH ROUT VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // |
| 232 | D-WP(C)/24056/2025 WP(C)/17720/2025 | M/S. MANAPPURAM HOME FINANCE LTD, KERALA VS THE COLLECTOR AND D.M., KHURDA | TAPAN KU. JENA SAMANTA VS | // 0 // |
| 233 | D-WP(C)/25217/2025 WP(C)/17721/2025 | MANOJ KUMAR PANDA VS STATE OF ODISHA | AGASTI KANUNGO VS | // 0 // |
| 234 | D-WP(C)/24372/2025 WP(C)/17722/2025 | SURESH KUMAR JAIN VS STATE OF ODISHA | SABYASACHI MOHAPATRA VS | // 0 // |
| 235 | D-WP(C)/24192/2025 WP(C)/17723/2025 | PRASANT KUMAR SAHOO VS STATE OF ODISHA | BIJAYA KUMAR NAYAK (3) VS | // 0 // |
| 236 | D-WP(C)/24734/2025 WP(C)/17724/2025 | JITAMBAR BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 237 | D-WP(C)/25282/2025 WP(C)/17725/2025 | BIMAL KUMAR MALLICK VS STATE OF ODISHA | ASHOK KUMAR SWAIN VS | // 0 // |
| 238 | D-WP(C)/24702/2025 WP(C)/17726/2025 | K. NAMITA REDDY VS | DINESH KUMAR MOHANTY VS | // 0 |

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|-----|--|---|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/24715/2025 WP(C)/17727/2025 | COLLECTOR CUM CHAIRMAN ZILLA SWASTHYA SAMITI PARAMESWAR SETHI VS TAHASILDAR AUL TAHASIL | PRAFULLA KUMAR MOHAPATRA VS | // // 0 // |
| 240 | D-WP(C)/24194/2025 WP(C)/17728/2025 | RASHMITA JENA VS STATE OF ODISHA | BIJAYA KUMAR NAYAK (3) VS | // 0 // |
| 241 | D-WP(C)/24503/2025 WP(C)/17729/2025 | NAKUL MAJHI VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 242 | D-WP(C)/24813/2025 WP(C)/17730/2025 | SARASWATI SISHU VIDYAMANDIR, KENDRAPARA VS STATE OF ODISHA | DILLIP KUMAR PRADHAN VS | // 0 // |
| 243 | D-WP(C)/24697/2025 WP(C)/17731/2025 | DAMAYANTI SAHU VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 244 | D-WP(C)/24504/2025 WP(C)/17732/2025 | BIMALA MAJHI VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 245 | D-WP(C)/24751/2025 WP(C)/17733/2025 | PRAMODA DAS VS MEMBER BOARD OF REVENUE, ODISHA | KABIR KUMAR JENA VS | // 0 // |
| 246 | D-WP(C)/24509/2025 WP(C)/17734/2025 | BISHESHWAR JAGAT VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 247 | D-WP(C)/25414/2025 WP(C)/17735/2025 | M/S. DARINGBADI LAMPCS LTD., KANDHAMAL VS JOINT COMMISSIONER OF STATE, CT AND GST TERRITORIAL RANGE, GANJAM | ITISHREE TRIPATHY VS | // 0 // |
| 248 | D-WP(C)/24675/2025 WP(C)/17736/2025 | GAJENDRA SAHU VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | // 0 // |
| 249 | D-WP(C)/24603/2025 WP(C)/17737/2025 | SIBARAM SATPATHY VS COLLECTOR ,NABARANGPUR | TUKUNA KUMAR MISHRA VS | // 0 // |

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|-----|--|--|---------------------------------|-------------------------------------|
| 250 | D-WP(C)/25343/2025 WP(C)/17738/2025 | PADMINI KANHAR VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 251 | D-WP(C)/24537/2025 WP(C)/17739/2025 | SABITRI ROUT VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR | ABHILASH MISHRA VS | // 0 // |
| 252 | D-WP(C)/25772/2025 WP(C)/17740/2025 | SURENDRA KUMAR NATH VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 253 | D-WP(C)/23333/2025 WP(C)/17741/2025 | SUDHARANI DASH VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 254 | D-WP(C)/24587/2025 WP(C)/17742/2025 | BIJAN KUMAR JENA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 255 | D-WP(C)/24491/2025 WP(C)/17743/2025 | BISHESHVAR JAGAT VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 256 | D-WP(C)/24673/2025 WP(C)/17744/2025 | SUBASH CHANDRA DAS VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 257 | D-WP(C)/24674/2025 WP(C)/17745/2025 | SHYAMBABU SHA @ SAHU VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | // 0 // |
| 258 | D-WP(C)/25293/2025 WP(C)/17746/2025 | BIMALA BARIK VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 259 | D-WP(C)/25402/2025 WP(C)/17747/2025 | RASHMI RANJAN ROUSTRAY VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | // 0 // |
| 260 | D-WP(C)/25111/2025 WP(C)/17748/2025 | BANSIDHAR PANDA VS STATE OF ODISHA | SANATAN PANI VS | // 0 // |
| 261 | D-WP(C)/22405/2025 | UNION OF INDIA | BISWAJIT MAHARANA | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--|---------------------------|-------------------------------------|
| | WP(C)/17749/2025 | VS | VS | 0 |
| | | AJAY KUMAR SINGH | | // |
| 262 | D-WP(C)/25331/2025 | SUKUMARI SAHU | SOUBHAGYA KUMAR DASH | // |
| | WP(C)/17750/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | D-WP(C)/25186/2025 | UKLIMAN KHATUN | LAXMAN BHOI | // |
| | WP(C)/17751/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | D-WP(C)/25530/2025 | M/S. ODISHA COLLEGE OF NURSING, CUTTACK | RAMANATH ACHARYA | // |
| | WP(C)/17752/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | D-WP(C)/24977/2025 | SABITRI BISWAL | RABINDRA KUMAR PATTANAIAK | // |
| | WP(C)/17753/2025 | VS | VS | 0 |
| | | ANKUR GHADEI | | // |
| 266 | D-WP(C)/25702/2025 | LALIT BISWAL | ALOK KUMAR PANDA | // |
| | WP(C)/17754/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | D-WP(C)/23190/2025 | BIBHISAN MEHER | SUBASH CHANDRA PUSPALAKA | // |
| | WP(C)/17755/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | D-WP(C)/25777/2025 | PRIYANSHI BIHARI | SAMEER KUMAR DAS | // |
| | WP(C)/17756/2025 | VS | VS | 0 |
| | | GOVERNMENT OF INDIA, MINISTRY OF EDUCATION, DEPT OF SCHOOL EDUCATION AND LITERACY, NEW DELHI | | // |
| 269 | D-WP(C)/24790/2025 | SABITRI BEHERA | GOPINATH MISHRA | // |
| | WP(C)/17757/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | D-WP(C)/24795/2025 | BABAJI CHARAN PATTANAYAK | SUBHADUTTA ROUSTRAY | // |
| | WP(C)/17758/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | D-WP(C)/25778/2025 | MADHUSMITA PRIYADARSHINI BEHERA | SAMEER KUMAR DAS | // |
| | WP(C)/17759/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | D-WP(C)/23497/2025 | PRAMOD PRADHAN | TUSAR KANTI PRAHARAJ | // |
| | WP(C)/17760/2025 | VS | VS | 0 |

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|-----|--|--|--------------------------------|-------------------------------------|
| 273 | D-WP(C)/24783/2025 WP(C)/17761/2025 | STATE OF ODISHA SAHADEV BEHERA VS STATE OF ODISHA | GOPINATH MISHRA VS | // // 0 // |
| 274 | D-WP(C)/23505/2025 WP(C)/17762/2025 | THE BRANCH MANAGER,PHULBANI BRANCH, CHOLAMANDALAM INVESTMENT AND FINANCIAL SERVICES LTD VS THE STATE TRANSPORT COMMISSIONER , ODISHA | TRILOKANATH DASH VS | // 0 // |
| 275 | D-WP(C)/24105/2025 WP(C)/17763/2025 | JITESWARI CHOUDHURY @ PATEL VS STATE OF ODISHA | SAGARIKA SAHOO VS | // 0 // |
| 276 | D-WP(C)/24792/2025 WP(C)/17764/2025 | DR. PALLAVI MISHRA VS STATE OF ODISHA | JAYANT KUMAR RATH VS | // 0 // |
| 277 | D-WP(C)/24672/2025 WP(C)/17765/2025 | UMAKANTA MOHANTA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 278 | D-WP(C)/25116/2025 WP(C)/17766/2025 | ARTATRAN SABAR VS STATE OF ODISHA | SEVATI SOREN VS | // 0 // |
| 279 | D-WP(C)/24110/2025 WP(C)/17767/2025 | SAMIR CHOUDHURY VS STATE OF ODISHA | SAGARIKA SAHOO VS | // 0 // |
| 280 | D-WP(C)/24114/2025 WP(C)/17768/2025 | SUBHRANSU KUMAR BEHERA VS STATE OF ODISHA | SUBHASIS MOHAPATRA VS | // 0 // |
| 281 | D-WP(C)/24671/2025 WP(C)/17769/2025 | DIBYASINGH PANDA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 282 | D-WP(C)/24584/2025 WP(C)/17770/2025 | SANGRAM KESHARI DAS VS UCO BANK, SAHID NAGAR BRANCH, BBSR | SAROJ KUMAR MISRA VS | // 0 // |
| 283 | D-WP(C)/25511/2025 WP(C)/17771/2025 | KAMAL PRADHAN VS STATE OF ODISHA | TRILOCHAN DASH VS | // 0 // |

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|-----|--|--|-----------------------------|-------------------------------------|
| 284 | D-WP(C)/24589/2025 WP(C)/17772/2025 | MADHURI BEHERA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 285 | D-WP(C)/24797/2025 WP(C)/17773/2025 | RANU KISKU VS STATE OF ODISHA | JAYANT KUMAR RATH VS | // 0 // |
| 286 | D-WP(C)/24827/2025 WP(C)/17774/2025 | ABINASH CHOUDHURY VS STATE OF ODISHA | BIKASH SWAIN VS | // 0 // |
| 287 | D-WP(C)/25482/2025 WP(C)/17775/2025 | ALLI AHAD VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | // 0 // |
| 288 | D-WP(C)/25540/2025 WP(C)/17776/2025 | PRASANNA KUMAR PANY VS STATE OF ODISHA | RAKESH BEHERA VS | // 0 // |
| 289 | D-WP(C)/24821/2025 WP(C)/17777/2025 | CHATURBHUJA NAIK VS STATE OF ODISHA | KRUSHNA CHANDRA RATH VS | // 0 // |
| 290 | D-WP(C)/25685/2025 WP(C)/17778/2025 | SANTOSH KUMAR PRADHAN VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 291 | D-WP(C)/25822/2025 WP(C)/17779/2025 | SUBHADRA PANDA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 292 | D-WP(C)/25615/2025 WP(C)/17780/2025 | RAJAT KUMAR SAHOO VS STATE OF ODISHA | SWADHIN KESARI SINGH VS | // 0 // |
| 293 | D-WP(C)/24834/2025 WP(C)/17781/2025 | SUNIL BEHERA VS STATE OF ODISHA | SASANKA SEKHAR SAHOO VS | // 0 // |
| 294 | D-WP(C)/25248/2025 WP(C)/17782/2025 | HARENDRA NATH DAS VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 295 | D-WP(C)/25620/2025 | AMARESH CHANDRA NAYAK | SWADHIN KESARI SINGH | // |

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|-----|--|---|--------------------------------|-------------------------------------|
| | WP(C)/17783/2025 | VS STATE OF ODISHA | VS | 0 // |
| 296 | D-WP(C)/24837/2025 WP(C)/17784/2025 | ASHOK KUMAR DAS VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | // 0 // |
| 297 | D-WP(C)/25308/2025 WP(C)/17785/2025 | DINESH KUMAR NAYAK VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 298 | D-WP(C)/21209/2025 WP(C)/17786/2025 | PRASANTA KUMAR BEHERA VS STATE OF ODISHA | BHARATI DASH VS | // 0 // |
| 299 | D-WP(C)/23816/2025 WP(C)/17787/2025 | BIJAY KUMAR MOHARANA VS UNION OF INDIA | DILLIP KUMAR RAY VS | // 0 // |
| 300 | D-WP(C)/24863/2025 WP(C)/17788/2025 | SURESH KUMAR PANDA VS STATE OF ODISHA | SURESH KUMAR PANDA VS | // 0 // |
| 301 | D-WP(C)/24489/2025 WP(C)/17789/2025 | JHUNUBALA SWAIN VS STATE OF ODISHA | GYANENDRA KUMAR TRIPATHY VS | // 0 // |
| 302 | D-WP(C)/25682/2025 WP(C)/17790/2025 | EMANUEL NAMRASHILA VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 303 | D-WP(C)/24881/2025 WP(C)/17791/2025 | NARAYAN CHANDRA BARIK VS STATE OF ODISHA | RABI NARAYAN ROUT VS | // 0 // |
| 304 | D-WP(C)/25469/2025 WP(C)/17792/2025 | M/S. SHREE VINAYAK DAIRY, BBSR VS STATE BANK OF INDIA | ASIT KUMAR DASH VS | // 0 // |
| 305 | D-WP(C)/25138/2025 WP(C)/17793/2025 | SANTOSH KUMAR SAHOO VS STATE OF ODISHA | DEBENDRA PRADHAN VS | // 0 // |
| 306 | D-WP(C)/25824/2025 WP(C)/17794/2025 | ARUN KUMAR JENA VS | SUSHANTA KUMAR MISHRA VS | // 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 307 | D-WP(C)/22988/2025 WP(C)/17795/2025 | STATE OF ODISHA MANDAKINI NAYAK VS | RAMDAS ACHARY VS | // // 0 |
| 308 | D-WP(C)/25655/2025 WP(C)/17796/2025 | STATE OF ODISHA JYOTISH KUMAR JENA VS | SANKARACHARYA CHOUDHURY VS | // // 0 |
| 309 | D-WP(C)/23715/2025 WP(C)/17797/2025 | STATE OF ODISHA CHINTAMANI JENA VS | MANAS KUMAR CHAND VS | // // 0 |
| 310 | D-WP(C)/24822/2025 WP(C)/17798/2025 | STATE OF ODISHA SHIBA SANKAR SINGH VS | BIJAY KUMAR MISHRA VS | // // 0 |
| 311 | D-WP(C)/24984/2025 WP(C)/17799/2025 | STATE OF ODISHA PRADEEP KUMAR PANDA VS | SIBA PRASAD SWAIN VS | // // 0 |
| 312 | D-WP(C)/25712/2025 WP(C)/17800/2025 | STATE OF ODISHA SIMANCHAL BIDIKA VS | JYOTI PRAKASH PATRA VS | // // 0 |
| 313 | D-WP(C)/25545/2025 WP(C)/17801/2025 | STATE OF ODISHA PUJA HEMBRAM VS | SAUBHAGYA KUMAR SAMAL VS | // // 0 |
| 314 | D-WP(C)/24823/2025 WP(C)/17802/2025 | STATE OF ODISHA RENUKA SUNA VS | KRUSHNA CHANDRA RATH VS | // // 0 |
| 315 | D-WP(C)/25268/2025 WP(C)/17803/2025 | STATE OF ODISHA SABITA BEHERA VS | SANKARACHARYA CHOUDHURY VS | // // 0 |
| 316 | D-WP(C)/25253/2025 WP(C)/17804/2025 | STATE OF ODISHA SANTOSINI BARIK VS | ARJUNA CHARANA BEHERA VS | // // 0 |
| 317 | D-WP(C)/24681/2025 WP(C)/17805/2025 | STATE OF ODISHA SANJUKTA GOUDA VS | SANJIB MOHANTY VS | // // 0 |
| | | THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY | | // |

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|-----|--|---|------------------------------|-------------------------------------|
| 318 | D-WP(C)/25121/2025 WP(C)/17806/2025 | SANJAY MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD TPCODL | SAMEER KUMAR DAS VS | // 0 // |
| 319 | D-WP(C)/25178/2025 WP(C)/17807/2025 | ODISHA STATE CO-OPERATIVE MARKETING .FEDERATION LTD, BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 320 | D-WP(C)/25575/2025 WP(C)/17808/2025 | CHITTA RANJAN MISHRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 321 | D-WP(C)/25134/2025 WP(C)/17809/2025 | DILLIP KUMAR DAS VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 322 | D-WP(C)/25550/2025 WP(C)/17810/2025 | CHITTA RANJAN MISHRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 323 | D-WP(C)/25805/2025 WP(C)/17811/2025 | BISWAJIT DEY VS STATE OF ODISHA | APARESH BHOI VS | // 0 // |
| 324 | D-WP(C)/25799/2025 WP(C)/17812/2025 | DHIRENDRA NATH MALLICK VS STATE OF ODISHA | APARESH BHOI VS | // 0 // |
| 325 | D-WP(C)/25800/2025 WP(C)/17813/2025 | KAMAL KUMAR GANDHI VS STATE OF ODISHA | APARESH BHOI VS | // 0 // |
| 326 | D-WP(C)/25191/2025 WP(C)/17814/2025 | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), KHURDA VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 327 | D-WP(C)/25180/2025 WP(C)/17815/2025 | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 328 | D-WP(C)/25189/2025 WP(C)/17816/2025 | ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD., BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 329 | D-WP(C)/25667/2025 | PRADIP KUMAR PARIDA | SUBASH CHANDRA PANI | // |

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|-----|--|---|------------------------------|-------------------------------------|
| | WP(C)/17817/2025 | VS STATE OF ODISHA | VS | 0 // |
| 330 | D-WP(C)/25182/2025 WP(C)/17818/2025 | ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD, BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 331 | D-WP(C)/25196/2025 WP(C)/17819/2025 | ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 332 | D-WP(C)/25177/2025 WP(C)/17820/2025 | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 333 | D-WP(C)/25546/2025 WP(C)/17821/2025 | THANASUNDAR PUTI VS STATE OF ORISSA | MANORANJAN PADHI VS | // 0 // |
| 334 | D-WP(C)/25185/2025 WP(C)/17822/2025 | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 335 | D-WP(C)/25264/2025 WP(C)/17823/2025 | SUBASH SUTAR VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 336 | D-WP(C)/24743/2025 WP(C)/17824/2025 | NIBEDITA SARANGI VS STATE OF ODISHA | DILLIP KUMAR BEHERA VS | // 0 // |
| 337 | D-WP(C)/25766/2025 WP(C)/17825/2025 | M/S KDS INFRAWAYS PRIVATE LIMITED.,bbsr VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 338 | D-WP(C)/24894/2025 WP(C)/17826/2025 | M/S AVR INFRATECH PVT. LTD., BALANGIR VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 339 | D-WP(C)/25767/2025 WP(C)/17827/2025 | M/S KDS INFRAWAYS PRIVATE LIMITED.,BBSR VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 340 | D-WP(C)/25678/2025 WP(C)/17828/2025 | GHANASHYAM SA VS | TRILOCHAN DASH VS | // 0 |

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|-----|--|--|-----------------------------|-------------------------------------|
| 341 | D-WP(C)/24843/2025 WP(C)/17829/2025 | STATE OF ODISHA PRADEEP KUMAR SAHU VS | SANJIV JOSHI VS | // // 0 |
| 342 | D-WP(C)/25768/2025 WP(C)/17830/2025 | STATE OF ODISHA SUSANTA KUMAR MOHANTY VS | BISWAJIT MOHAPATRA VS | // // 0 |
| 343 | D-WP(C)/25809/2025 WP(C)/17831/2025 | STATE OF ODISHA BABITA SAHOO VS | SUKANTA KUMAR MISHRA VS | // // 0 |
| 344 | D-WP(C)/25245/2025 WP(C)/17832/2025 | STATE OF ODISHA RAGHUNATH GOCHHIKAR VS | SAIBRATA RATH VS | // // 0 |
| 345 | D-WP(C)/24840/2025 WP(C)/17833/2025 | STATE OF ODISHA RABINDRANATH MEHER VS | SANJIV JOSHI VS | // // 0 |
| 346 | D-WP(C)/25827/2025 WP(C)/17834/2025 | STATE OF ODISHA GOLDENLAND DEVELOPERS LTD., NEW DELHI VS | SOUMYA JYOTI BISWAL VS | // // 0 |
| 347 | D-WP(C)/25679/2025 WP(C)/17835/2025 | STATE OF ODISHA JAYANAND KAWR VS | TRILOCHAN DASH VS | // // 0 |
| 348 | D-WP(C)/22928/2025 WP(C)/17836/2025 | STATE OF ODISHA KRUPASINDHU DIXIT VS | HIMANSHU SEKHAR PANDA VS | // // 0 |
| 349 | D-WP(C)/25769/2025 WP(C)/17837/2025 | STATE OF ODISHA SANGRAMSINGH YADAV VS | SITANSU MOHAN SINGH VS | // // 0 |
| 350 | D-WP(C)/25771/2025 WP(C)/17838/2025 | STATE OF ODISHA DIPTI KUMAR PRAHARAJ VS | AMIYA KUMAR MOHANTY VS | // // 0 |
| 351 | D-WP(C)/25549/2025 WP(C)/17839/2025 | STATE OF ODISHA SAYANGAPRAVA DALEI VS | SASWATI MOHAPATRA VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|---|--|-------------------------------|--|
| 352 | D-WP(C)/24838/2025 WP(C)/17840/2025 | KRISHNA SONVANI @ SUNANI VS STATE OF ODISHA | SUJAY SHANKER SINGHDEO VS | // () // |
| 353 | D-WPCRL/18372/2025 WPCRL/78/2025 | KANCHAN BARIK VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | BHOGRAI /172 /2025 () // |
| 354 | D-WPCRL/18445/2025 WPCRL/79/2025 | BISHAL BEHERA VS STATE OF ODISHA | SOUMYA JYOTI BISWAL VS | BIRIDI PS /120 /2025 () // |
| 355 | D-ABLAPL/17171/2025 ABLAPL/7539/2025 | BHARAT NAYAK VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | NAIKANI-DIHI /122 /2025 () // |
| 356 | D-ABLAPL/18900/2025 ABLAPL/7540/2025 | AMRIT ROUT VS STATE OF ODISHA | HEMANTA KUMAR RATSINGH VS | TIRTOL /295 /2025 () // |
| 357 | D-ABLAPL/17761/2025 ABLAPL/7541/2025 | RAJIBA PODH VS STATE OF ODISHA | RAMAKANTA MISHRA VS | //0 J.M.F.C.,TUSURA(Balangir) 2(B)CC/000002/2025 |
| 358 | D-ABLAPL/17891/2025 ABLAPL/7542/2025 | DEEPAK KHOSLA VS STATE OF ODISHA | T.NARAYANA MURTY VS | KORAPUT SADAR /72 /2025 () // |
| 359 | D-ABLAPL/18879/2025 ABLAPL/7543/2025 | PUSPANJALI PANDA @ DASH VS STATE OF ODISHA | SANJIT MISHRA VS | DHARMASALA /348 /2025 () // |
| 360 | D-ABLAPL/18885/2025 ABLAPL/7544/2025 | KONGRESS SWAIN @ KANGRESS SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BUGUDA /364 /2025 () // |
| 361 | D-ABLAPL/18050/2025 ABLAPL/7545/2025 | P.BHAGAVAN REDDY VS STATE OF ODISHA | MRUTYUNJAYA MAHARANA VS | GOPALPUR /79 /2025 () // |
| 362 | D-ABLAPL/18964/2025 ABLAPL/7546/2025 | MANORANJAN RAIKA VS STATE OF ODISHA | DR. SIMANCHALLA RANJIT VS | ADVA /23 /2020 () // |
| 363 | D-ABLAPL/18967/2025 | KRUSHNA CHANDRA PRADHAN | RAMDAS ACHARY | SATYABADI /178 /2025 |

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|-----|---|---|-------------------------------|---|
| | ABLAPL/7547/2025 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/18973/2025 ABLAPL/7548/2025 | GANESH RAGAD @ GANESH RAGADA VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | RANPUR /142 /2025 () // |
| 365 | D-ABLAPL/18377/2025 ABLAPL/7549/2025 | KISHORE SINGH VS STATE OF ODISHA | DEBASIS SAHOO VS | NANDIPADA /161 /2025 () // |
| 366 | D-ABLAPL/18943/2025 ABLAPL/7550/2025 | ANIL MAHARANA VS STATE OF ODISHA | RAKESH KUMAR NAYAK VS | BHARATPUR PS /251 /2025 () // |
| 367 | D-ABLAPL/18400/2025 ABLAPL/7551/2025 | RANJIT BIRUA VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /268 /2025 () // |
| 368 | D-ABLAPL/18944/2025 ABLAPL/7552/2025 | K. LAKSHMI VS STATE OF ODISHA | KEDAR CHANDRA BEHERA VS | MANCHESWAR P.S. /205 /2024 () // |
| 369 | D-ABLAPL/18432/2025 ABLAPL/7553/2025 | HRUSHIKESH SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | // J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000412/2025 |
| 370 | D-ABLAPL/18523/2025 ABLAPL/7554/2025 | JAYDEB TANDIA VS STATE OF ODISHA | UMA SHANKAR PATEL VS | HEMGIR /179 /2025 () // |
| 371 | D-ABLAPL/18567/2025 ABLAPL/7555/2025 | KALU KHOSLA @ KALU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | KORAPUT TOWN /102 /2025 () // |
| 372 | D-ABLAPL/19125/2025 ABLAPL/7556/2025 | DEBANANDA BARIK VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | BARBIL /164 /2025 () // |
| 373 | D-ABLAPL/18583/2025 ABLAPL/7557/2025 | RAJ KISHORE MOHAPATRA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | //0 () // |
| 374 | D-ABLAPL/18621/2025 ABLAPL/7558/2025 | JITENDRA MAHARANA VS | PADMA CHARAN PATTANAIAK VS | TALCHER TOWN /118 /2025 () |

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|-----|---|---|-----------------------------|--|
| 375 | D-ABLAPL/18671/2025 ABLAPL/7559/2025 | STATE OF ODISHA CHANDRA SEKHAR MAHALIK VS | PRAMOD KUMAR TRIPATHY VS | // BIDANASI /301 /2024 () |
| 376 | D-ABLAPL/18701/2025 ABLAPL/7560/2025 | STATE OF ODISHA AMRIT KHORA @ KHARA VS | PRASANTA KUMAR SAHOO VS | // POTTANGI /49 /2025 () |
| 377 | D-ABLAPL/18949/2025 ABLAPL/7561/2025 | STATE OF ODISHA ANANTA KUMAR BISWAL VS | PRATIK DASH VS | // SORO /325 /2025 () |
| 378 | D-ABLAPL/18958/2025 ABLAPL/7562/2025 | STATE OF ODISHA PRAVAKAR BEHERA VS | JANMEJAYA KATIKIA VS | // PURUSHOTTAMPUR /240 /2025 () |
| 379 | D-ABLAPL/18787/2025 ABLAPL/7563/2025 | STATE OF ODISHA MUNUKU LAKRA VS | SOMANATH NANDA VS | // RAJGANGPUR /167 /2025 () |
| 380 | D-ABLAPL/18963/2025 ABLAPL/7564/2025 | STATE OF ODISHA BAIDYANATH JENA @ MOHAN @ MOHAN JENA VS | DEEPAK KU SAHOO VS | // KENDRAPARA /128 /2025 () |
| 381 | D-ABLAPL/18796/2025 ABLAPL/7565/2025 | STATE OF ODISHA DURYODHAN PADHAN @ PRADHAN VS | BIRAJA PRASANNA DAS VS | // BELPARA /115 /2025 () |
| 382 | D-ABLAPL/18797/2025 ABLAPL/7566/2025 | STATE OF ODISHA SIBU @ TUSHARA MIRDHA VS | LALIT SAHU VS | // BIJEPUR /120 /2025 () |
| 383 | D-ABLAPL/18980/2025 ABLAPL/7567/2025 | STATE OF ODISHA ASHOK KUMAR BEHERA VS | RAMAKANTA PRADHAN VS | // BALIAPANDA /89 /2025 () |
| 384 | D-ABLAPL/18925/2025 ABLAPL/7568/2025 | STATE OF ODISHA BALARAM BEHERA @ BALIA VS | BIJAY KUMAR BEHERA VS | // PAHALA /80 /2025 () |
| 385 | D-ABLAPL/18928/2025 ABLAPL/7569/2025 | STATE OF ODISHA KAMANA BEHERA VS STATE OF ODISHA | SATYAJIT MOHAPATR VS | // KRUSHNA PRASAD /94 /2025 () // |

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|-----|---|--|---------------------------|---------------------------------------|
| 386 | D-ABLAPL/18972/2025 ABLAPL/7570/2025 | GANANATH PRUSTY VS STATE OF ODISHA | ARIJEET MISHRA VS | ANGUL TOWN /103 /2009 () // |
| 387 | D-ABLAPL/18987/2025 ABLAPL/7571/2025 | SATYA RANJAN DAS @ BULA VS STATE OF ODISHA | MD. GOLAM MADANI VS | DHAMNAGAR /233 /2025 () // |
| 388 | D-ABLAPL/19002/2025 ABLAPL/7572/2025 | BYOMAKESH BISWAL VS STATE OF ODISHA | SUSANTA KUMAR LENKA VS | CUTTACK SADAR /454 /2025 () // |
| 389 | D-ABLAPL/19005/2025 ABLAPL/7573/2025 | JAGAN BARIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KHANDAPARA /108 /2025 () // |
| 390 | D-ABLAPL/19014/2025 ABLAPL/7574/2025 | NARAYAN JENA VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | AGARAPADA /73 /2025 () // |
| 391 | D-ABLAPL/19015/2025 ABLAPL/7575/2025 | PREMALATA SWAIN VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | NIMAPADA /244 /2022 () // |
| 392 | D-ABLAPL/19016/2025 ABLAPL/7576/2025 | ASHOK PHENGUA @ PINGUA @ AK VS STATE OF ODISHA | KULDEEP MOHANTY VS | MANCHESWAR P.S. /31 /2024 () // |
| 393 | D-ABLAPL/19006/2025 ABLAPL/7577/2025 | KORBAN ALI KHAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | TIHIDI /197 /2025 () // |
| 394 | D-ABLAPL/19103/2025 ABLAPL/7578/2025 | BAYA @ SANTOSH KUMAR GOUDA VS STATE OF ODISHA | UMAKANTA BARIK VS | SURADA /198 /2025 () // |
| 395 | D-ABLAPL/19008/2025 ABLAPL/7579/2025 | AJIT KUMAR SAHU VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | INFOCITY PS /403 /2024 () // |
| 396 | D-ABLAPL/19104/2025 ABLAPL/7580/2025 | BALARAM KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /35 /2020 () // |
| 397 | D-ABLAPL/19009/2025 | SEBATI NAIK | JUGALA KISHORE PANDA | PURUNAKATAK /94 /2012 |

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|-----|---|--|----------------------------|--|
| | ABLAPL/7581/2025 | VS STATE OF ODISHA | VS | () // |
| 398 | D-ABLAPL/19082/2025 ABLAPL/7582/2025 | MITHUN PRADHAN VS STATE OF ODISHA | MANORANJAN MISHRA VS | Tantiapal Marine /62 /2025 () // |
| 399 | D-ABLAPL/19083/2025 ABLAPL/7583/2025 | AJAYA KUMAR SAHU VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | RAJGANGPUR /151 /2025 () // |
| 400 | D-ABLAPL/19013/2025 ABLAPL/7584/2025 | DHURBA CHARAN ROUT VS STATE OF ODISHA | NARENDRA KUMAR LENKA VS | NAYAGARH SADAR /160 /2025 () // |
| 401 | D-ABLAPL/19100/2025 ABLAPL/7585/2025 | MANORANJAN HATI VS STATE OF ODISHA | BISWARANJAN DALAI VS | BIRIDI PS /172 /2025 () // |
| 402 | D-ABLAPL/19026/2025 ABLAPL/7586/2025 | SK. SALIM @ SK. SALIMUDIN VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BASTA /138 /2025 () // |
| 403 | D-ABLAPL/19108/2025 ABLAPL/7587/2025 | UMA MAJHI VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | TUREIKELA /76 /2025 () // |
| 404 | D-ABLAPL/19044/2025 ABLAPL/7588/2025 | GOPAL KRUSHNA PRADHAN @ GOPAL PRADHAN VS STATE OF ODISHA | AMITAV TRIPATHY VS | ODAGAON /113 /2025 () // |
| 405 | D-ABLAPL/19045/2025 ABLAPL/7589/2025 | SRINIBASH PRADHAN VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KHURDA SADAR /166 /2025 () // |
| 406 | D-ABLAPL/19112/2025 ABLAPL/7590/2025 | RATI MALIK @ RATI RANJAN MALLICK VS STATE OF ODISHA | KRUSHNA CHANDRA DASH VS | KUDANAGARI /176 /2025 () // |
| 407 | D-ABLAPL/19119/2025 ABLAPL/7591/2025 | GURUCHARAN BISOI VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | KISSANNAGAR PS /72 /2023 () // |
| 408 | D-ABLAPL/19058/2025 ABLAPL/7592/2025 | NANDA MAJHI @ NANDAKISHOR MAJHI VS | JYOTIRMAYA SAHOO VS | UMERKOTE /187 /2025 () |

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|-----|---|---|--------------------------------|---|
| 409 | D-ABLAPL/19061/2025 ABLAPL/7593/2025 | STATE OF ODISHA RANJITA @ GITANJALI BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | // TALCHER TOWN /500 /2025 () // |
| 410 | D-ABLAPL/19120/2025 ABLAPL/7594/2025 | JAGANNATH @ PRASANTA BARIK VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | CHOUWAR /343 /2025 () // |
| 411 | D-ABLAPL/19124/2025 ABLAPL/7595/2025 | STATE OF ODISHA SEKH AZAD @ SK AJAD VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | COLLIERY /148 /2021 () // |
| 412 | D-ABLAPL/19127/2025 ABLAPL/7596/2025 | STATE OF ODISHA SONTOSH JENA VS STATE OF ODISHA | BHABANI SANKAR DAS VS | KAMARDA /92 /2025 () // |
| 413 | D-ABLAPL/19372/2025 ABLAPL/7597/2025 | STATE OF ODISHA BAINSIDHAR BISWAL VS STATE OF ODISHA | AMIYA KUMAR BEURA VS | BAIDESWAR /102 /2025 () // |
| 414 | D-ABLAPL/19130/2025 ABLAPL/7598/2025 | STATE OF ODISHA DILU BARAD VS STATE OF ODISHA | NIRANJAN BEHERA VS | CHANDAPUR /106 /2025 () // |
| 415 | D-ABLAPL/19185/2025 ABLAPL/7599/2025 | STATE OF ODISHA FAIZ KHAN @ MD. FAIZ ULLAH KHAN VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | BERHAMPUR TOWN /255 /2025 () // |